

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **26.04.2024** THROUGH PHYSICAL HEARING

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : State Bank of India
Vs
Ganga Foundation Pvt Ltd

MAIN PETITION NUMBER : IBA/870/2020
(IA/MA) APPLICATION NUMBERS
IA(IBC)/415(CHE)2024; IA(IBC)/1757(CHE)2023; IA(IBC)/1701(CHE)/2023

ORDER

Present: Mr. T.K.Bhaskar, Ld. Counsel along with Mr. A.G.Sathyannarayana for Applicant / Liquidator.
Mr. Jayaprakash Narayanan, Ld. Counsel for Mr.V.Jayashankar in IA(IBC)/1757(CHE)2023 and for Respondent in IA(IBC)/1701(CHE)/2023.

Additional documents filed by Shri. V.Jayashankar in terms of the order dated 04.04.2024 vide SR. No1838 dated 12.04.2024. Copy served.

IA(IBC)/415(CHE)2024 has been filed by the Liquidator seeking confirmation of the sale of the Corporate Debtor as a going concern and other reliefs.

Senior Counsel Mr. S.R.Rajagopal for the Applicant Sh. V.Jayashankar is stated to be out of station. Adjournment is requested. Allowed as last opportunity.

List the applications for hearing on **11.06.2024**.

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[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-
[SANJIV JAIN]
MEMBER (JUDICIAL)